

tronic calculators are issued mostly to the units located around Delhi;

(b) if so, the details in this regard; and

(c) whether Government propose to ensure that licences issued for setting up industrial units manufacturing particular product are equitably spread out in different States to realise the Government's objective of creating job opportunities throughout the country?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) No, Sir.

(b) Does not arise.

(c) While granting industrial approvals/licences for such items, in accordance with the general licensing policy, attention is also given to dispersing the industry as widely as possible. As a result, considerable dispersal of these industries outside the Delhi area has taken place.

Anti-social elements arrested in Delhi

5093. SHRI ISHWAR CHAUDHRY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of anti-social elements arrested in Delhi from November, 1978 to February, 1979;

(b) the number among them, who are in police/judicial custody at present;

(c) whether there has been any reduction in the incidence of crime as a result of their arrest; if so, to what extent; and

(d) if not, the reasons for increase in crime after their arrest?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. FATIL): (a) to (d). The information is being as-

certained and will be laid on the Table of the House.

Match Industry

5094. SHRI M. ARUNACHALAM: Will the Minister of INDUSTRY be pleased to state:

(a) whether the special rebate on matches is to develop, the rural industry or to encourage the benami transactions by people in urban areas who are already in the field;

(b) if so, what are the steps taken by Government to stop issue of bonafide certificates to industries of urban areas; and

(c) whether Government would take steps to check and curb the benami units of big manufacturers and to insist to manufacture in the own trade label of Khadi and Village Industries Commission and to insist to sell all those such matches to Khadi and Village Industries Commission only?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) to (c). For the purpose of admissibility of the special rebate on matches, the location of a cottage unit is not relevant. As a part of 1979 Budget, excise duty has been increased on matches in or in relation to the manufacture of which any process is ordinarily carried on with the aid of power. The duty has been reduced on matches in or in relation to the manufacture of which no process is ordinarily carried on with the aid of power and cleared for home consumption during a financial year by a manufacturer from a factory which is recommended by the Khadi and Village Industries Commission for exemption as a bonafide cottage unit or which is a member of a cooperative society including a marketing and service industrial cooperative society registered under any law relating to cooperative societies and the total clearance of

matches from such factory during the financial year is not estimated to exceed 75 million matches. These measures have been taken in order to encourage the production of matches in the non-mechanised sector.

Retrenchment in Beas Sutlej Link (H.P.)

5086. SHRI S. S. DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government are aware of the retrenchment due to the completion of the Beas Sutlej Link (H.P.) causing large scale unemployment of skilled workers;

(b) whether a proposal to set up a suitable industry in the public sector at Sundernagar (H.P.) was made by the State Government some years ago;

(c) whether the setting up of such an industry would save Government huge expenditure on building new workshops and accommodation to be vacated by the BSL Project; and

(d) if so, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) Yes, Sir.

(b) Yes, Sir. The State Government had asked for the setting up of an instrumentation unit.

(c) The Beas Sutlej Link Project, on completion is to be transferred to the Bhakra Beas Management Board. Even after the Project is completed, most of the facilities will have to be utilised for its operation and maintenance. The accommodation that is likely to be rendered surplus is being assessed. The likely surplus is considered to be insignificant. The project being a joint venture of the Government of Haryana, Himachal Pradesh, Punjab and Rajasthan, any decision to utilise these facilities will have to be taken with their prior concurrence.

(d) The State Government have already been informed that there is no proposal to set up any new instrumentation unit.

दिल्ली में पुलिस अधिकारियों की नियुक्तियाँ

5087. श्री नहीपाल : क्या यह बात यह बताने की कृपा करेंगे कि :

(क) दिल्ली में एक पुलिस कर्मचारी/अधिकारी को सामान्य तथा एक स्थान पर कितने समय के लिए नियुक्त किया जा रहा है;

(ख) विभिन्न पुलिस स्टेशनों, जिलो, ट्रैफिक ब्रांच आदि में तीन वर्ष से अधिक समय एक स्थान पर नियुक्त पुलिस कर्मचारियों अधिकारियों की ग्रेडवार संख्या कितनी है;

(ग) इतनी लम्बी अवधि तक एक स्थान पर निरन्तर नियुक्त के क्या कारण हैं; और

(घ) क्या सरकार का विचार उनके शीघ्र स्थानान्तरण के लिए कार्यवाही करने का है जिससे छद्मवार की प्रवृत्ति को रोक जा सके ?

यह संज्ञात्मक तथा विधि, न्याय और कर्मचारी कार्य संज्ञात्मक में राज्य सेवा (की एल० डी० वाइस) : (क) से (घ) वाले के प्रभारी अधिकारी का सामान्य कार्य-काल 3 वर्ष होता है। यह जाने में नियुक्त उप-निरीक्षक के पद के अधिकारियों तथा इससे नीचे के अधिकारियों पर भी लागू होता है। यदि पुलिस आयुक्त अधिकारी के कार्य निष्पादन से संतुष्ट है और वह संछिन्न स्तर का रहा है और उसकी मानवचारी पूर्णतः संतुष्ट रही है तो वह ऐसी नियुक्ति की अवधि एक अवधि दो वर्ष के लिए बढ़ा सकता है। वालों के अतिरिक्त, माताओं में नियुक्ति